

Registration Fees

Quiz Competition: ₹100 + GST

Essay Writing Competition: ₹150 + GST

Payment will be made through the official payment link/UPI QR provided in the registration form.

Important Dates








Registration Opens: 15th March 2026

Last Date for Registration: 25th April 2026

Essay Submission Deadline: 25th April 2026

Event Date: 26 April 2026

Essay Submission Guidelines

 Word Limit 1500 – 2000 words (excluding footnotes)	 Co-authorship Not permitted	 Citation Style Bluebook (20th Edition)	 Font Times New Roman
 Font Size Text: 12 Footnotes: 10	 Line Spacing 1.5	 Footnotes Single Spacing	The submission must be original and unpublished.

Quiz Competition Guidelines



The quiz will be conducted online.



Participants must ensure stable internet connectivity.



The quiz will consist of multiple rounds, including knowledge-based and rapid-fire rounds.



Decisions of the quiz moderators and organizing committee will be final and binding.

Prizes:

Three (3) One-Year Complimentary Subscriptions to SCC Online Web Edition

- Each subscription valued at ₹32,000
- To be awarded to the winning team/participants.

One-Month Complimentary Access to SCC Online Web Edition for All Participants

- Each access valued at ₹3,100.

One-Hour Online Training Session on SCC Online

- A dedicated training session for all participants to familiarize them with legal research using SCC Online.



SCAN TO REGISTER



All participants will receive Certificates of Participation.

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INTERNATIONAL SCHOOL OF LAW

CALL FOR PARTICIPATION

National Quiz Competition & National Essay Writing Competition on **World Intellectual Property Day 2026** by **ACIPI**

Knowledge Partner

SCC
ONLINE

Media Partner

SCC | **TIMES**
ONLINE





The **Amrita Centre for Intellectual Property and Innovation** (ACIPI), Amrita International School of Law, Amrita Vishwa Vidyapeetham, Coimbatore, is organizing a National Quiz Competition and National Essay Writing Competition on the occasion of **World Intellectual Property Day – 26 April 2026**. The event will be conducted online under the theme “**Ideas Matter: Celebrate Innovation, Celebrate IP.**” The programme aims to promote awareness and engagement with **Intellectual Property Law, innovation policy, and contemporary technological developments.**

The celebration will include interactive academic activities, expert addresses, and national-level competitions designed to encourage students to explore the role of intellectual property in creativity, technology, and economic development.

About ACIPI

The Amrita Centre for Intellectual Property and Innovation (ACIPI) functions as an academic and research initiative of the Amrita International School of Law, Amrita Vishwa Vidyapeetham, dedicated to promoting scholarship, policy dialogue, and awareness in the field of **Intellectual Property Law and Innovation Governance.**

The Centre seeks to foster **interdisciplinary engagement between law, technology, business, and innovation ecosystems.**



About the Event

In commemoration of **World Intellectual Property Day**, observed globally by the **World Intellectual Property Organization (WIPO)** on **26 April**, ACIPI is organizing national-level competitions to promote IP literacy, critical thinking, and research-oriented engagement among students and scholars.

The programme will also feature **guest lectures by distinguished academicians and practitioners** in Intellectual Property and Technology Law.

Theme



“Ideas Matter: Celebrate Innovation, Celebrate IP”

The theme emphasizes the **importance of ideas, creativity, and technological innovation**, and highlights the role of intellectual property law in transforming creative works and inventions into legally protected assets that contribute to social and economic development.

Event Details

Event Date: 26 April 2026

Mode: Online (Virtual Platform)

Organised by: Amrita Centre for Intellectual Property and Innovation (ACIPI)

Competitions

National IP Quiz Competition

The quiz will include multiple rounds covering areas such as:

- Patents
- Copyright
- Trademarks
- Designs
- Geographical Indications
- International IP Treaties
- Emerging Technology and AI in IP
- Landmark IP Cases

The quiz aims to promote interactive learning and awareness of intellectual property frameworks.

National Essay Writing Competition

Participants are invited to submit analytical essays on contemporary issues in intellectual property law. Suggested Themes:

Participants may write on any of the following themes:

1. Artificial Intelligence and the Future of Intellectual Property
2. Intellectual Property and Innovation in the Digital Economy
3. Protection of Traditional Knowledge and Cultural Heritage
4. Balancing IP Rights and Access to Knowledge
5. Role of IP in Start-up Ecosystems and Innovation Policy
6. Participants may also propose related topics within the broader field of Intellectual Property Law and Innovation Policy.

Eligibility

Participation is open to:

- Undergraduate students
- Postgraduate students
- Research scholars
- Law students and students from other disciplines interested in IP